

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7731/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
District & Sessions Judge, Lower Subansiri,
District, Ziro, Arunachal Pradesh.

Dated Guwahati, th 12 September, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DSC(Z)/PF-20/2022/535 dated 08.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.09.2022 with station leave permission from the evening of 09.09.2022 to 12.09.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo. NO. HC. VII-21/2008(Pt.)/7732-33/A. dtd. , 12-09-2022

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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